

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 527 OF 2008

UNION OF INDIA & ORS.

Appellant (s)

VERSUS

KAILASH NATH CHAUDHARY

Respondent(s)

(With prayer for interim relief and office report )

Date: 22/09/2011 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE D.K. JAIN  
HON'BLE MR. JUSTICE ANIL R. DAVE

For Appellant(s)

Mr. V.K. Verma,Adv.(NP)

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

The appeal is dismissed for non-prosecution.

[SUMAN WADHWA]  
COURT MASTER

[KUSUM GULATI]  
COURT MASTER

Signed order is placed on the file.  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

CIVIL APPEAL NO. 527 OF 2008

UNION OF INIDA & ORS. .. APPELLANT(S)

vs.

KAILASH NATH CHAUDHARY .. RESPONDENT(S)

O R D E R

The matter has been called out for hearing.

No one appears for the appellant-Union of India.

The appeal is dismissed for non-prosecution.

.....J.  
(D.K. JAIN)

.....J.  
(ANIL R. DAVE)

New Delhi,  
September 22, 2011.